

Court-II

**Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)**

Appeal No. 229 of 2015

Dated :28th October, 2015

In the matter of:

Alloy Steel Producers Association of India

.... Appellant(s)

Versus

**Maharashtra Electricity Regulatory
Commission & Ors.**

....Respondent(s)

Present:- Mr. Shwetank Sailakwal &
Mr. Vibhor Vedhan, Advocates for the Appellant

ORDER

Bench not assembled today.

Matter is posted for admission hearing on **23rd December,**
2015.

Court Master

rkt